

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P No. 188/KB/2017
C.P.No. 14/2014

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd November 2017, 10.30 A.M

Name of the Company		Simpro Vanijya Pvt Ltd.	
Under Section		391(2),394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manju Shukla, Adv Petitioners

*Ms TIAINLA O/o B.R.D (Eastern Region) Ministry of Corporate Affairs, G.O.T
Dy Director 23.11.17*

ORDER

Ld. Counsel for the petitioners and Ms. Tainla, Dy. Director from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, representing the Central Government are present.

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List on 12/01/2018.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (J)